

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CA No. 3/73(4)/17 & 06/73(4)/ 17

CORAM:

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017**

NAME OF THE COMPANY: M/s Sita Ram Gupta Vs. Vasudha Steel Ltd.

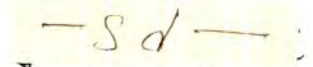
SECTION OF THE COMPANIES ACT: 73(4)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s) :	Mr. S.K. Pal, Advocate Ms. Lalita Agarwal		
	For the Respondent (s) :	None		

ORDER

Special Bench constituted with Member (T). No time left.

Adjourned to 26.10.2017.


(Ina Malhotra)
Member (J)